

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

RAJYA SABHA
UN-STARRED QUESTION NO. 1845
ANSWERED ON-04.08.2026

CUMULATIVE FINANCIAL DUES TO STATES

1845. Smt. Sagarika Ghose:

Will the Minister of Finance be pleased to state:

whether Government has calculated the cumulative dues to States on account of GST compensation, Centrally Sponsored Schemes, disaster relief and other transfers as on 30 June 2026, State-wise?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

No amount is pending for release to the States on account of GST Compensation, except in the case of Arunachal Pradesh, where the Accountant General (AG) Certificate for the FY 2022-23 (April-June, 2022) has not yet been received.

In respect of Centrally Sponsored Schemes, funds are provisioned to respective Ministries/Department in the Annual Budget and are subsequently disbursed to them by Public Finance Management System. Details of dues, if any, are maintained by the respective Ministries/Departments.

As per recommendations of 16th Finance Commission, devolution of funds is made on a monthly basis. There are no dues on this account.
